

(J.H.C. Sch. 1-7)

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From:
Nikesh Kumar Sinha
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

File No. XXII(6)/NJA/1/2018-19/Apptt.
Letter No. _____/Apptt.
Dated: _____

To
The Director
National Judicial Academy,
Bhadbhada Road, Suraj Nagar P.O.,
Bhopal – 462044 (M.P.).

Sub.-: **Regarding nominations of Judicial Officers for NJA Programme for the Academic Year 2021-22 for the months of April & May, 2022.**

Ref.-: Your letter No. NJA/Dir./Ac.Prog./2021-22/1922 dated 14.08.2021.

My Lord,

With reference to the letter on the subject noted above, I am directed to inform that the Court has been pleased to nominate the following Judicial Officers of the State of Jharkhand for attending the virtual training programme through video conferencing to be held during the months of April & May, 2022 in the manner indicated below:-

Prog. No.	Prog. Date	Name of Judicial Officers	Mobile No.	Email Id
P-1293	16-17 Apr., 2022 (02 days)	(i) Sri Manoj Chandra Jha, Addl. Judicial Commissioner-cum-Presiding Officer, Commercial Court, Ranchi	9431798175	manojchandrajha@gmail.com
		(ii) Sri Abhas Verma, District & Addl. Sessions Judge, East Singbhum at Jamshedpur	9955211129	aabhasverma@gmail.com
P-1297	07-08 May, 2022 (02 days)	(i) Sri Dinesh Rai, Addl. Judicial Commissioner-cum-Spl. Judge, CBI (AHD Scam), Ranchi	9431339854	raidinesh.civil@gmail.com
		(ii) Sri Prabhat Kumar Sharma, Addl. Judicial Commissioner-cum-Spl. Judge, CBI (ACB), Ranchi	9431177674	prabhat72@gmail.com

This is for information and needful.

Yours faithfully,
Sd/- **Nikesh Kumar Sinha**
Registrar (Administration)

Memo No. 1218 /Apptt.

Dated Ranchi the 05/04/2022

Copy forwarded to the Judicial Commissioner, Ranchi & the Principal District & Sessions Judges, East Singbhum at Jamshedpur for information & needful / the Director, Judicial Academy Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for getting uploaded the letter on this Court's website / the Officers concerned for information and needful with necessary permission to attend the aforesaid virtual training Course.


5.4.22
Registrar (Administration)